NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/333/ (IB)/2017

NAME OF THE PETITIONER(S)

: BEZALEL INFO TECH PVT LTD

NAME OF THE RESPONDENT(S)

: NINESTARS INFORMATION TECHNOLOGIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOL RESPONDENT COMPMY.

(KALIDISM GK)

ORDER

Counsel for Respondent present. As seen from the orders dated 05.07.2017 and 17.07.2017, neither the Petitioner nor Counsel for the Petitioner caused appearance in the matter. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is dismissed for default.

Sd/-

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)